

*By e-mail/ Spl. Messenger*

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/1996/ 4277 /A

From :- Smti. Kanchan Newar,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. S. P. Khound  
District & Sessions Judge  
Dibrugarh.

Dated Guwahati, the 19<sup>th</sup> July, 2018.

Sub:- Earned Leave with Headquarter Leave Permission.

Ref:- Your letter No. DJD/3863/18, dtd. 04.07.2018

Madam,

With reference to the above, I am directed to inform you that your prayer for earned leave for a period of 12 (twelve) days w.e.f. 15.10.2018 to 26.10.2018 with station leave permission from, 13.10.2018 to 28.10.2018 has been ~~granted/rejected~~, as prayed for, subject to submission of duly filled in leave application in prescribed format to the concerned authority.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-28/1996/ /A, dated

Copy to:

The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

Sd/-  
**JT. REGISTRAR (VIGILANCE)**